

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 06.06.2024 AT 10:30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/723/2024, IA (IBC)/731/2024,<br>IA (IBC)/730/2024, IA (IBC)(Plan)/6/2024 in<br>CP(IB)No.420/7/HDB/2018 |
| NAME OF THE COMPANY              | Lanco Amarkantak Power Ltd  |
| NAME OF THE PETITIONER(S)        | Axis Bank Ltd   |
| NAME OF THE RESPONDENT(S)        | Lanco Amarkantak Power Ltd  |
| UNDER SECTION                    | 7 of IBC  |

**ORDER**

**IA (IBC)/723/2024**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Ms. Lisa Mishra for the Resolution Professional.

This application has been moved to take on record facts and documents. The application has not been opposed by the Ld. Counsel for the Respondent. Accordingly, facts and documents are taken on record, and therefore this application is allowed and disposed of.

**IA (IBC)/731/2024**

**Present:** Ld. Counsel Mr. B. Nitish for the Applicant.

Ld. Counsel Ms. Lisa Mishra for the Resolution Professional.

Written arguments have already been filed.

It is stated by Ld. Counsel for the Respondent that written submissions have been filed beyond the period granted by this Authority. The Registry is directed to take on record the written submissions filed by the Respondent.

**Reserved for orders.**

Contd..

(2)

**IA (IBC)/730/2024**

**Present:** Ld. Counsel Mr. B. Nitish for the Applicant.

Ld. Counsel Ms. Lisa Mishra for the Resolution Professional

Written arguments have already been filed.

It is stated by Ld. Counsel for the Respondent that written submissions have been filed beyond the period granted by this Authority. The Registry is directed to take on record the written submissions filed by the Respondent.

**Reserved for orders.**

**IA (IBC)(Plan)/6/2024**

**Present:** Ld. Counsel Ms. Lisa Mishra for the Applicant/Resolution Professional.

Ld. Counsel Mr. Palash Agarwal for the Respondent.

**Heard. Orders reserved.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**